

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

D-14

ORDER SHEET

APPLICATION NO OF

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

O.A. No. 94/2005

Date of order: 19.07.2006

Mr. S. N. Trivedi, counsel for the applicant.
Mr. N K Khandelwal, counsel for the respondents.

List the case on 11.09.2006 for admission. The interim order already issued shall continue till the next date.


(J K Kaushik)
Judicial Member

O.A. No. 94/2005

Date of order: 11.09.2006

Mr. S N Trivedi, counsel for the applicant.
Mr. N K Khandelwal, counsel for respondents.

The learned counsel for the respondents has submitted that the relief as sought for in this Original Application has been granted to the applicant vide order dated 17.07.2006. A copy of the same be taken on record. Therefore this O.A. has rendered infructuous. The learned counsel for the applicant also shares the issues and agrees with the same.

In the result, nothing survives in this Original Application and the same stands disposed of having become infructuous. However, there shall be no order as to costs.


(J P Shukla)
Administrative Member


(J K Kaushik)
Judicial Member

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~~SA~~
~~15/9/88~~

part II and III destroyed
in my presence on 11/4/14
under the supervision of
section officer () as per
order dated 31/10/14

Section officer (Record)